

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Thomson Nusa Metals Private Limited Date of Commencement of Liquidation: 26-08-2019; List of Stakeholders as on Date: 15-03-2021; Name of IP: Mr. Tejas Shah; Last 5 digit of registration number: 10185

| Sl. no. | Category of stakeholders  | Summary of claims received |                       | Summary of claims admitted |                   | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|-----------------------|----------------------------|-------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.)          | No. of claims              | Amount (Rs.)      |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  | 0                          | 0                     | 0                          | 0                 | 0                           | 0                         | 0                                   | NA                         |
| 2       | Liquidation costs incurred till date  | 0                          | 0                     | 0                          | 0                 | 0                           | 0                         | 0                                   | NA                         |
| 3       | Secured financial creditors   | 4                          | 4632512783.43         | 4                          | 4612630968.43     | 0                           | 19881815.00               | 0                                   | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 1                          | 81869023.18           | 1                          | 81869023.18       | 0                           | 0                         | 0                                   | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 0                          | 0                     | 0                          | 0                 | 0                           | 0                         | 0                                   | NA                         |
| 6       | Operational creditors (Employees)   | 0                          | 0                     | 0                          | 0                 | 0                           | 0                         | 0                                   | NA                         |
| 7       | Operational creditors (Government Dues)   | 0                          | 0                     | 0                          | 0                 | 0                           | 0                         | 0                                   | NA                         |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 0                          | 0                     | 0                          | 0                 | 0                           | 0                         | 0                                   | NA                         |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) | 0                          | 0                     | 0                          | 0                 | 0                           | 0                         | 0                                   | NA                         |
| Total   |   | 5                          | 4714381806.61000<br>1 | 5                          | 4694499991.610001 | 0                           | 19881815                  | 0                                   |                            |